

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
LABOUR DEPARTMENT
5-SHAM NATH MARG, DELHI-110054

F.No. Addl.LC(II)/Misc/2012/Lab/2022/Part file/2962 - 2917, Date: 27/07/2023.

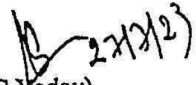
ORDER

1. In supersession of order dated 19/04/2021 and all earlier orders issued in this regard, all Joint Labour Commissioner/Deputy Labour Commissioners are directed to send reference of New Industrial Disputes to Industrial Tribunals/Labour Courts as per table mentioned below-

S.NO.	District of Labour Department	Industrial Tribunal / Labour Court
1	North, North West, East, Shahdara, North East, New Delhi and Central	Industrial Tribunal - I
2	South, South East, South West, West	Industrial Tribunal - II
3	North	Labour Court No.1
4	North-West	Labour Court No.2
5	South West	Labour Court No.3
6	New Delhi	Labour Court No.4
7	South	Labour Court No.5
8	Central	Labour Court No.6
9	West	Labour Court No.7
10	South East	Labour Court No.8

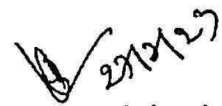
11	East, North East	Labour Court No.9
12	Shahdara	Labour Court No.10

All the fresh filings shall be made as per Table above. All the district JLCs/DLCs shall take steps to inform the Trade Unions and the employers associations about the above. This issues with the approval of Additional Chief Secretary (Labour).


 (S.C. Yadav)
 Additional Labour Commissioner

Copy to :-

1. Ld. District and Sessions Judge-cum-special judge (PC ACT) (CBI) Rouse Avenue Courts Complex, Delhi
2. Ld. POIT-I Rouse Avenue Court Complex, New Delhi
3. Ld. POIT-II Rouse Avenue Court Complex, New Delhi
4. Ld. Presiding officer, Labour court no. 1, Rouse Avenue Court Complex, New Delhi
5. Ld. Presiding Officer, Labour court no. 2, Rouse Avenue Court Complex, New Delhi
6. Ld. Presiding Officer, Labour Court no. 3, Rouse Avenue Court, New Delhi
7. Ld. Presiding Officer, Labour Court 04, Rouse Avenue Court New Delhi-
8. Ld. Presiding Officer Labour Court 05, Rouse Avenue Court, New Delhi.
9. Ld. Presiding Officer Labour Court 06, Rouse Avenue Court, New Delhi
10. Ld. Presiding Officer Labour Court 07, Rouse Avenue Court, New Delhi
11. Ld. Presiding Officer Labour Court 08, Rouse Avenue Court, New Delhi.
12. Ld. Presiding Officer, Labour Court-09 Rouse Avenue Court New Delhi.
13. Ld. Presiding Officer, Labour Court-10 Rouse Avenue Court New Delhi
14. All District JLC/DLCs, Labour Departme.it.
15. System Analyst, Labour Department to upload the order on the website of Labour Department.
16. PS to Additional Chief Secretary Labour, GNCTD Delhi



 (Additional Labour Commissioner)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.IT/LC/RACC/Gaz./2023/4667-4682-C Dated 31/7/23

Copy forwarded for information and necessary action to :-

1. All Presiding Officers, Industrial Tribunal/Labour Courts, RACC, New Delhi.
2. The Officer In-charge, Filing and Facilitation, Administration Branch, RACC, New Delhi.
3. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on official website
4. The P.S/Reader of Ld. Principal District & Sessions Judge (PC Act)(CBI), RACC, New Delhi.


 28-07-23
 (Arun Bhardwaj)
 Officer In-charge (Judl.)
 for Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI)
 Rouse Avenue Court Complex
 New Delhi